Annexure – 5 Name of the corporate debtor: GRD Trucks Private Limited; Date of commencement of Liquidation: 12.10.2023 List of Stakeholders as on: 19.03.2024

List of operational creditors (Workmen)

S.No	Name of authorised representa tive, if any	Identificati on No.	Details of claim received		Details of claim admitted				Amount of	any	Amount of	Amount of	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable	contingent claim	mutual dues, that may be set- off	verificatio	claim not	Remarks, if any
					NIL								

(Amount in₹)